

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

257/59/ND/2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.10.2019.**

**NAME OF THE COMPANY: M/s. Mohan Pillai &Anr. V/s. M/s. Eicher
Motors Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Joby P. Varghese, Advocate for the Petitioner
Mr. J. D. Baruah, Advocates for R-5

ORDER

Request for an adjournment is being made by the Ld. Counsel for the
Petitioner on grounds that he has just received a copy of the reply from
Respondent no. 1.

Renotify this case on 2nd December, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**